## REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI NAWAL KISHORE (Uttar Pra-Sir, I beg to lay on the Table a copy each of the following Reports of the Public Accounts Committee 74):

- 1. Hundred and Thirteenth Report on action taken by Government on the recommendations of the Committee contained in their 94th Report (Fifth Lok Sabha) relating to the Ministry of Finance.
- 2. Hundred and Thirty-second Report on action taken by Government on the recommendations of the Committee contained in their 93rd Report (Fifth Lok Sabha) on Audit Reports on the Accounts of Khadi and Village Industries Commission for the years 1964-65 1970-71.
- 3. Hundred and Thirty-third Report on the Report of the Comptroller Auditor General of India for the year 1971-72, Union Government (Civil) relating to the Ministries of Finance, Home Affairs and Cabinet Secretariat (Department of Personnel).

# REPORTS OF THE COMMITTEE ON PUBLIC UNDERTAKINGS

SHRIMATI PURABI MUKHOPADHY-AY (West Bengal): Sir, I beg to lay on the Table a copy each of the following Reports of the Committee on Public Undertakings (1973-74):

- 1. Fifty-fifth Report on Hindustan Photo Films Manufacturing Company Limited.
- 2. Fifty-sixth Report on Indian Drugs and Pharmaceuticals Limited.
- 3. Minutes of the sittings of the Committee on Public Undertakings relating to action taken by Government on Reports of the Committee on Public Undertakings.

4. Minutes of the sittings of the Committee on Public Undertakings relating to Procedure and Miscellaneous Matters.

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## REPORT OF THE JOINT COMMITTEE OF THE HOUSES ON THE DISTURBED AREAS (SPECIAL COURTS) BILL, 1972

SHRI SIKANDER ALI WAJD (Maharashtra): Sir, I beg to lay on the Table a copy of the Report of the Joint Committes of the Houses on the Bill to provide for the speedy trial of certain offences in certain areas and for matters connected therewith.

## CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

#### Reported smuggling of Uranium to Pakistan and China

SHRI HARSH DEO MALAVIYA (Uttai Pradesh): Sir, I beg to call the attention of the Minister of Atomic Energy to the reported smuggling of uranium from Jaduguda complex, near Jamshedpur, to Pakistan and China.

[Mr. Chairman in the Chair]

THE MINISTER OF IRRIGATION AND POWER WHO WILL ALSO AS-SIST THE PRIME MINISTER IN PAR-LIAMENTARY WORK RELATING DEPARTMENTS OF **ATOMIC** ENERGY, ELECTRONIC'S AND SPACE (SHRI K. C. PANT): Sir, as Honourable Members are aware, the Uranium Corporation of India Limited, a Public Sector Undertaking under the Department of Atomic Energy, is engaged in the mining of uranium ore and processing the ore into the uranium concentrate for the nuclear programme of the country. The mines are situated at Induguda in the Singhbhum District of Bihar,

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According to the information supplied by the Deputy Superintendent of Police, Jamshedpur, the police raided a house in Jamshedpur on the night of 21st April, 1974, and recovered about  $5\frac{1}{2}$  Kgs. of material said to be uranium. The material consisted of 750 grams of yellow coloured powder and the rest ash coloured powder put in several plastic bags. The police have made 5 arrests so far. Two of the arrested persons are reported to have brought this material from Jaduguda. One of these two persons is a semi-skilled workman (Helper Grade 'A') working in the Chemical House of the Mill and the other is an ex-employee of the Company dismissed from service in 1971. Both these persons are reported to be residents of a village near Jaduguda. One of the arrested persons is a police constable. Two other arrested persons are said to be interested in the purchase of this material. The price, at which the sale was to take place, was unofficially reported to be Rs. 400 per kilogram. The police searched the houses of the workmen in the village on 22nd April 1974 and found three small plastic bags in the house of the ex-employee. The relice investigations are in progress. exact source, from which the material was taken, is not conclusively established so far as we do not know the analysis officially of the seized material.

It appears on preliminary examination of the yellow powder that it is not uranium The ash coloured material concentrate. is also reported to be a fine powder. The police have been requested to furnish some quantities of the seized material for chemical testing and assay purposes. have also been requested to give their investigation report as and when completed. In the meanwhile, the stores of uranium concentrates have been checked Company and are found to be in tact.

In view of the strategic importance of the operations undertaken by the Company, the security arrangements of the Company were entrusted to the Central Industrial Security Force with effect from 17th May, 1972.

Adequate physical safeguards exist in the Department of Atomic Energy in respect of nuclear material at its various establishments where such material is stored or used. The Government, however, keeps abreast of the view expressed by others on the subject and keeps the question of adequacy of safeguards under constant review.

SHRI HARSH DEO MALAVIYA: Sir, from the remarks which have been made by the hon. Minister it would appear that the theft is perhaps not of a very serious type in so far as the material taken away is concerned. He says that the stock has been found to be intact and that yellow stuff which was found has been tested and does not contain uranium. All these things are there. Further, some plastic bags containing some yellow powder with tags showing their prices were also from recovered the arrested persons, Among the arrested persons there constable, a worker of the Tata Engineering and Locomotive Works and his nephew who is a B.Sc. student and two Adivasis named Jairam Majhi and Dayanidhi Majhi working in the Uranium Corporation. The material recovered from the possession of the alleged culprits was in powder or cake form and looked like a highly finished product. This is what the press reported in today's papers. Now, Sir, it is also said that according to the confessional statement made by one of the arrested persons the product was to be sold at Rs. 5,000 per kilogram. Now, as to what was the total amount taken away is not indicated in the reports. Perhaps it is not very much; it is about five kilograms they say. Well. Sir, I am sure more inquiries will be conducted, more details will be found out and the House would be informed. Jaduguda is 35 kilometres from the town of Jamshedpur. And there are other uranium deposits in this country. We need not emphasise the value of uranium. According to a reply which was perhaps given in this House by the hon. Minister-if I am not mistaken-some deposit has also been found near Jhansi or is likely to be found; some investigations are going on. Sir. this is a very serious question.

[Shri Harsh Deo Malaviya]

and on, in this House, through Call Attention Notices, through discussions and through debates we are discussing serious problem of smuggling in our country and as yet we have failed to deal with this meriace. Sometime ago there was a discussion about Gujarat and we were told that for Gujarat coast some very fast boats were being purchased. There is a report that this smuggling has been going on for quite some time. Has the hon. Minister any idea as to since how long this kind of smuggling has been going on? The paper say it has been going on for quite some time.

DEPUTY CHAIRMAN: need not repeat what has been said in the papers. You ask for the clarification of the Minister.

SHRI HARSH DEO MALAVIYA: am seeking a clarification, Sir. It has been going on for some time. Since what time? That is number one.

There was also a statement by an hon. Member in the other House that . . .

MR. DEPUTY CHAIRMAN: We are very much short of time, Mr. Malaviya. So don't keep on repeating what has been said elsewhere.

SHRI HARSH DEO MALAVIYA: You always say this. You decide how much time we should have, two minutes, three minutes, five minutes.

श्री राजनारायण (उत्तर प्रदेश) भेरा एक निवे-दन है कि मालवीय जी को थोड़ा ग्रीर समय दिया जाय क्योंकि यह सदन में नये मेम्बर है। उन को थोडा ज्यादा ममय दीजिए।

SHRI HARSH DEO MALAVIYA: Kindly tell me how much time I have got. Five minutes but already four minutes are over.

HARSH DEO MALAVIYÁ: Now, has there been Naxalite activity in this area? It was also reported in the is there. He is very impatient.

press. And were some foreigners arrested in the area? It was alleged in the other House. Then what is the pattern of vigilance which is being exercised? there are other uranium mines to be disthe Government covered what steps do propose to take? Will the Government consider it advisable to take it away from the Central Industrial Security Force and create a special cadre to safeguard our uranium deposits?

SHRI K. C. PANT: Sir, investigations are going on as I said and I have given practically all the information that I have been able to obtain since yesterday and from the information I have got it does appear that the theft is not a very serious one because as I said although the analysis has not been conducted thoroughly, yet from the preliminary findings it seems that the yellow powder is sulphur and this sulphur could come from the Jaduguda mills, it could come from some of the other plants in the area. I do not know but my friend said that one of the persons arrested is the nephew of a worker in TELCO. It is possible that the sulphur could come also from the Tata mills; that is also possible. But it is a very small quantity of about  $5\frac{1}{2}$  Kgs. in all yellow sulphur is less than a Kg, 750 grammes only. The anxiety of hon. friends about any possibility of smuggling out of uranium is understandable but this is on a scale which is very very small. If the kind of ore with the kind of concentration of uranium in it were to be utilised for making a bomb then first you would have to concentrate it and 100 tonnes of the concentrate would have to be put in a reactor and further processing will have to take place before you get plutonium etc. So this quantity of . . .

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): Sir, he is misleading the House. When he is saying 100 tonnes . . .

MR. DEPUTY CHAIRMAN: You will get your turn.

SHRI K. C. PANT: I find his name

MR. DEPUTY CHAIRMAN: Yes, the next question will be by him.

श्री राजनारायण: ग्रगर उन का नाम है तो क्या ग्रगर बीच में कोई गलत बात कहे तो उस को टोका नहीं जा सकता ? श्रीमन्, मेरा प्वाइट ऑफ ग्रार्डर है। पार्लियामेटरी प्रोसेम में इटरपोलेशन है, क्वेश्चन है, एडजर्नमेंट मोशन हैं। ग्राखिर मै जानना चाहता हू कि हमारा सदन क्या है?

श्रो उपसभापति सव कृष्ठ है . . .

श्री राजनारायण तो श्रगर माननीय मती जी गलतबयानी करें तो क्या सदन का कोई माननीय सदस्य चुप बैटा रहे। उन को बीच मे रोका जा सकता है।

श्री उपसभापति: उन को पहले अपना वयान पूरा कर लेने दीजिए उस के बाद यह देखा जा सकता है कि क्या उन्होंने सही कहा है और क्या गलत कहा है।

PANT: Sir, about the SHRI K. C. price of the material I have already indicated the information that I have and this does not quite tally with the which my friend read out. Now about the menace of smuggling on the coast, that is really not a part of this question. It is a much wider question, the smuggling of all kinds of goods. About Naxalite activities, whether foreigners were arrested. how long this has been going on, etc. I cannot really give answers because these are questions-if at all they have any relevance here-which will come out in the course of the investigation.

About other mines being discovered, it is possible. Geologists are working in that area but I cannot say whether new mines will or will not be discovered but I can say that geologists are working in the area. Whether there is need for some other organisation than the CISF for security purposes is also a question which I cannot answer now but all I can say is that security arrangements would be checked in spite of the fact that the concentrate has been found to be in tact.

In spite of that I shall advise the Atomic Energy Commission to review the security arrangements in this area.

SHRI SUBRAMANIAN SWAMY: Sir, I have been very much interested in the development of atomic energy in this country for quite some time and I have been associated with the move for the production of nuclear weapons from a very early stage. So, what the Minister has said just now makes me wonder whether he really knows what is going on. Five kilograms of some powder were discovered and the Minister says that it seems that it be sulphur. This was discovered about ten days ago, The Atomic Energy Commission is not able to decipher whether it is sulphur or not. If it is of the right composition of uranium, you need only about five to eight kilograms to produce a 20-kilo bomb. I do not know that what the composition is. Parliament is always kept in dark about atomic energy. Each time we are told, no, no, it is a secret and we cannot tell you. This is what is going on. In spite of all the national security China and Pakistan seem to find out more about our atomic energy programme than Members of Parliament are given to understand. I would like a clarification and explanation as to why this situation has arisen. Is this the tip of the iceberg? Below this if you look at some of the related events, then it becomes clear that this is the tip of the iceberg. The Atomic Energy Commission and in particular one department is suffering from a very serious ailment. I would say Parliament should be concerned with it and come to grips with it. If the Minister does not come to grips with the problem. Parliament should force him to do so and put things in order. For example, Dr. Sarkar disappeared in October. He was a very brilliant scientist. There is no trace ot him yet and the Government has no information. They say they are looking and looking. It is a very small country. If they want to catch political prisoners, they are able to do it in a very short time, but why cannot they find out this scientist? Since October he has been missing. Today

#### [Shri Subramanian Swamy.]

there is a statement by Mrs. Sarkar. They have a 1½ years old child. No attempt has been made to locate Doctor Sarkar. It means that the department is having problems, is having ailments which need to be set right. Dr. Kothandaraman in the same area and in the same department committed suicide in 1968 due to There was no enquiry and no explanation. Parliament has not been taken into confidence. Similar, other things are happening. In the Narwapahad mines imported machines worth over Rs. 10,000 are missing. There is no police report. Parliament again is not told. If you look into it, something generally is also wrong. I have given specific instances. It is the tip of the iceberg. There have been frequent breakdowns at Tarapur. There has been a north-south riot in Ranapratap Sagar, India's position in the atomic power world has declined. In 1956 we held the eighth position. In 1969 or 1970 it dropped to the 11th position. Today it is in the 13th position. There are only 14 countries which are considered to be worthy of possessing atomic power in the world. This is the fate of our country. When Chou En-lai visited the Atomic Energy Commission in Bombay in 1957 he said India was very far ahead of China. Today we are far behind. I would like to draw the attention of the Minister to the Department of Minerals, AMD for short. This is the Department in charge of Jadaguda, Narwapahad and many other mines which deal with uranium ore. Now, the AMD headquarters are in Delhi. It is supposed to service all the laboratories and mines connected with the ore.

Today all the units are in Northern India. But it has now been decided that the entire Departmental headquarters will be shifted to Hyderabad. This is very surprising when all the units are in Northern India. And this arbitrary decision which has got no reflection in the Budget has been taken to shift the headquarters to Hyderabad. An Unstarred Question No.

4366 was asked in the Lok Sabha and in reply it was said that in order to centralise this Department, in order to have interaction with the scientific community, this whole Department whose headquarters are in Delhi is being moved to Hyderabad. The employees of the AMD are on a strike. There is total dissatisfaction. I have visited the AMD. The scientists' woves, the employees' woes, are not being properly represented. Even the Minister is not being told the real position. I met the Chairman of the Atomic Energy Commission and asked him, "The employees are on thorna. What is the reason?" I did not want to Parliament, I thought that this could be settled without publicity. He said to me, "Only a handful of people are on strike." And since I am a Jana Sanghi, I was told "The Naxalites are creating trouble." Then I said, "If a CPM person had come to meet you, you would have told him that the Jana Sanghis are creating trouble." I want the Minister to give attention to the general malaise of the Atomic Minerals Department The employees are on a strike.

Now, I am willing to place on the Table a copy of the document I have got here. It is a communication from the Deputy Secretary to Shri Padmanabhan. It says—

"D.O. Confidential. Department of Atomic Energy.

With reference to your letter D.O. No. ...................... dated the 1st March, 1974, I enclosed a brief for the use of the Prime Minister during the Budget discussion in Parliament regarding the AMD.".

What does he say there? This is a brief provided to the Prime Minister on which basis the Prime Minister is to inform Parliament. It says—

"The Atomic Energy Minerals Division whose headquarters are in Delhi have now been shifted from Delhi to Hyderabad and will start functioning from the coming year."

The employees are on dharna. The Frime Minister has been briefed to tell Parliament that this Department has also been moved to Hyderabad. Sir, atomic energy is an extiemely important branch. Problems have arisen out of the Atomic Minerals Division. There is suicide taking place; scientist is missing, uranium is being smuggled. And the Minister here is totally obvivious. He is not able to tell Parliament what the real position is. I think the problem is, both the Minister and the Prime Minister Minister of Atomic who happens to be Energy, neither has the time nor the understanding of atomic energy. And with due deference to everybody in this House 1 would suggest that the best solution to stop this rot, this decline, is that the Prime Minister should offer her resignation from the Atomic Energy Department and someone with more time and more inclinations should take it up so that this problem can be settled.

SHRI K. C. PANT: I am afraid that until the Iana Sangh wins in an election and forms a Ministry, we shall not be able to have a Minister for Atomic Energy. who will perhaps meet with the approval of Mr. Swamy . . .

SHRI SUBRAMANIAN SWAMY: From your side,

श्री राजनारायण यह क्या है ? यह के० सी० पन्त के लायक जवाब नहीं है।

SHRI K.C. PANT: आपको थोड़े दे रहा है। I would have thought that Mr. Swamy would have been happy that the Prime Minister is giving her personal attention to this Department . . .

SHRI SUBRAMANIAN SWAMY; That is my complaint that she is not.

SHRI K. C. PANT: ... which facilitates the functioning of the Department to a great deal.

SHRI KRISHAN KANT (Haryana): That shows the importance the Government attaches to this Department.

SHRI K. C. PANT: It shows the importance the Government attaches to this particular Department. I would have thought that he had welcomed this, since, particularly according to what he has said, he is taking a great deal of interest in this particular subject. Sir. so far statement I made earlier was concernmistook think he me to say 100 of tonnes uranium would be required. I said uranium concentrate. What has been ,in fact, found in these bags is that this concentration-subject to final analysis that we have not yet got-is lower than that of the concentrate. Mr. Swamy would probably be knowing that the uranium ore found and processed in this country is actually lower in grade than the uranium processed abroad. I do not want to reveal for security reasons what percentage it is I think he would appreciate this fact rather than criticising.

Now, Sir, on the question of Dr. Sarkar's disappearance in October, I have checked up on the latest position about this, I find that the I. G. Bihar has been approached and they are pursuing this matter. The C.I.D. (Missing Persons Bureau) had been going into this earlier. Later on a case has been instituted by the Jamshedput police and they are investigating this particular case. I do not think I need go further into this except to state that Dr. Sarkar is a Geologist who was not connected with the operations in Jaduguda directly with the Uranium Corporation. He was a Geologist of the Atomic Energy Commission. Minerals Department, but not in the Corporation. So I cannot say whether there is any link between these two. But if Prof. Swamy looks to a reply given earlier on April 17, 1974 on this subject he will find that Dr. Sarkar had stated that he had to go home due to some urgent domestic trouble. That was the reason given by him. But he did not report back to duty. So this is the factual position until investigation reveals any connection between the two, no connection is obvious or apparent at the present stage.

## [SHRI K. C. PANT]

About other matters-suicide, equipment and spare parts missing from some places Tarapore, breakdowns and so on-1 really cannot say anything now partly be cause it does not arise from this ques-

SHRI SUBRAMANIAN SWAMY: It does arise.

SHRI K. C. PANT: I think he has to decide whether it does or does not arise. The Member has had his say. I am submitting to you that possibly it does not arise. Therefore, if he is wanting to get information on all these subjects, then perhaps if he could table a separate question, I would be very happy to give him the answer.

SHRI J. S. ANAND (Punjab): I am sorry to find that the stand taken by the hon'ble Minister is a very, very complacent one. He has tried to connect the disappearance of Dr. Sarkar from the day on which newspapers have reported. But his own wife has alleged that his disappearance is very much connected with the smuggling activities of the gang which was responsible for smuggling uranium ore to Pakistan and China. One strange thing is that Dr. Sarkar's disappearance on October 28—we heard about it in newspapers on March 25 and within two weeks we also came to know of the disappearance of five-kilogram bags of uranium powder and yellow cake-was kept secret. The disappearance of uranium powder bags and yellow cake, happened more than ten days ago.

Now, this specific thing has originated from the place where this occurrence took place. This camp where he was working as a junior Geologist is dealing with uranium ore. Whether the scientist was or was not connected with the establishment which he mentioned it is specifically stated that it is the uranium ore that is being worked upon t there. In this context, through you, Sir, I would like to draw the attention of the House to the fact that during the last few final reply whether it was uranium ore or

uranium finds have come to be known. If you look through the past two months' newspapers, you find that in Himachal Pradesh, Rajasthan, U. P., Jhansi, Bihar, Madhya Pradesh, Meghalaya and Kutch, in so many places, uranium ore has been found. And uranium is so important. Recently Members must have seen in the newspapers the claim of an Israeli scientist that uranium can be enriched through laser beams and 60 per cent purity can be achieved, when for making bombs, etc., only 4 per cent purity is required. Now that the country is coming up with more and more new finds of uranium, the Government should take a more scrious view of the situation, I would like to draw the attention of the House, through year. Sir, to a report in the "Economic Times" about how the U.S. itself is interested in sharing our processes of enriching uranium and 1 purifying uranium. It can be said, as the hon. Minister said, that our one content is somewhat less, but that is only comparative. May be in Canada the ore content is better. But the quantities that are coming up and the importance of uranium, especially when there has been a break-through in enriching uranium through laser beams, make us think that we should take very serious note.

Then I am surprised that the hon. Minister has said that he was going to make some purchase and he disappeared. The definite allegation is that he was very much in Jamshedpur and he was going home in a jeep and he was followed. Have you checked about the story of this gang? His poor wife says that this gang is connected with his disappearance and this gang has been operating for a pretty long time. i would say that the ernment should take this thing much more seriously. The situation warrants it. And I am surprised that even ten days after this, the final analysis is not available, The hon. Minister is not definite; he is just trying to palm it off as some sulphur powder instead of giving a months in many more places in India, not. I would also like to say that it is a

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serious matter that when we are kept in the dark, our neighbours who are not very happily placed regarding us, though would wish it otherwise-China and Pakistan-should know much more about it and definitely it should be that this very precious ore is being smuggled to these two countries.

SHRI K. C. PANT: Sir, the Calling Attention notice was admitted yesterday, I was told about it yesterday and I got in touch with the Chairman of the Atomic Energy Commission yesterday itself. He has tried to get the latest information from Jamshedpur. He told me that the lines were out vesterday and I have not got the people there. Nevertheless, I have scrupulous in giving all the information I had to the House. So there is no question of the Government not taking it seriously. But I do think that an unnecessary scare should not be created without any basis. And in a matter like this, if an unnecessary scare is created, then all over the country it has a certain repercussion. That, I think must be avoided once we find that there is really no basis for such an unnecessary scare.

SHRI J. S. ANAND: How do you say there is no basis?

SHRI K. C. PANT: From the facts known, which I have already stated, there does not seem to be any basis. In the meantime, investigations are continuing and the IG, Bihar, has sent a team from Patna for interrogation of those people who have been arrested. The State CID is involved. If the State Government wants the CBI to be associated, it can ask for the association of the CBI and we will consider that also favourably.

SHRI J. S. ANAND: Why wait for them to ask you?

SHRI K. C. PANT: Usually the CBI is sent only when the State Governments ask for the CBI. That is the normal practice. With regard to the other question,

with your permission, I would like to read out the answer to a question relating to the disappearance of this geologist,

The answer was--

"Shri Swapna Kumar Sarkar, Scientific Officer of the Atomic Minerals Division who was posted at Turamdih Geological Exploratory Camp near Tatanagar, proceeded on casual leave on 24th October, 1973 stating that he had to go home due to some urgent domestic trouble. Shri Sarkar did not report back for duty thereafter. On receipt of information that Shri Sarkar had actually not reached home. the matter was reported to the police. Police investigations are in progress."

These are the facts that are known and unless any fact is known which would connect his disappearance with this recovery of 5-1/2 kgs powder some of which is alleged to be sulpher, I do not think I should establish this link here in the House. Unless I have some ground, I cannot do SO. . .

श्री श्रोउम् प्रकाश त्यागी (उत्तर प्रदेश) . उपसभा-पति महोदय, अभी आज ही सरकार की पत्नी का स्टेट-मेंट है और उन्होंने कहा है कि वह युरेनियम की स्मगलिंग के खिलाफ थे ग्रौर बहत ज्यादा सख्ती से व्यवहार करते थे कन्ट्रोल करते थे। इस लिए उन को डाउट है कि स्मगलर्स ने उन को किडनैप कर लिया होगा।

SHRI K. C. PANT: While investigations are going on, again it is very difficult for me to say anything. Here the entire thrust seems to be that this powder was recovered from the Jaduguda mines or the milling plant there whereas this gentleman had nothing to do with Jaduguda mines or the milling plant. He was engaged in geological investigations. So the two strictly connected. This is what I submitted earlier. Now, regarding the new finds of ore, uranium, etc. reported in the press and the security arrangements connected with those finds, so far as uranium ore itself

[Shri K. C. Pant]

is concerned, if it is of very low grade, a long process has to be gone through before it becomes utilisable for weapon production purposes which I have hinted at in my first reply. So all these things have to be kept in their proper perspective. And the fact that 5-1/2 kgs of some very low grade material is found should not cause any unnecessary concern. At the sametime if it is indicative of other leaks that are taking place, we should certainly tighten security measures to see that that does not happen. That we shall certainly do.

SHRI SUBRAMANIAN SWAMY: That has precisely connected it to all events. I asked the Minister to make a statement on that. But he refused to do SO

श्री रबी राय (उडीसा) उपसभापनि महोदय. मै मंत्री महोदय को बताना चाहना ह कि बिहार मे एक खबर निकली थी कि कुछ समय पहले कि एक महिला गायब हो गयी और उस का कोई पता नही लगा. उस का उन को ध्यान होगा, स्राज मै मंत्री महोदय से स्राग्रह करना चाहता ह कि सपन सरकार की पन्नी का जो बयान निकला है वह घटना अक्उबर की है और ग्रभी तक सरकार के पास उस बारे में कोई सूचना नहीं है तो मैं उन से ग्रन्-रोध करूगा कि सुग्रो मोटो यह मामला वह सी०बी० श्राई० को भेज दे श्रौर सपन सरकार की पत्नी का जो बयान निकला है उस के बारे में खोज करायें।

दूसरे मैं ग्राप की ग्रनुमित से मनी महोदय से दूसरा एक अनुरोध करना चाहना हं। बैसे यह नियम के अन-सार तो नही है क्योंकि एटामिक डिवीजन के बारे में स्वामी जी ने जो सवाल उठाये थे उन के बारे में उन्होंने कह दिया कि वह नियम के अनुसार उठते नही है, लेकिन मैं उन को बताना चाहता ह कि ग्रप्रैल 11 से 400 कर्म-चारी यहां हड़ताल पर हैं इसलिए कि उन का दफ्तर सरकार ने फैसला कर लिया है कि दिल्ली से हैदराबाद तब्दील कर दिया जाये। उन को कोई कारण नही वताया गया। पहले दिल्ली उनका हेडक्वार्टर था इतने साल से, अब क्या कारण है कि सारे का सारा दफ्तर हैदराबाद कर दिया गया है। तो 40 0र्कर्मचारी 11ग्रप्रैल से हड़ताल पर हैं। तो मानवता के नाते मैं पन्त जी से श्रनरोध करूंगा कि उस का कारण वे सदन को बताये। उन का एक सगठन है, उन के सभापित है, मत्री है, उन से पत जी मिल सकते है और कोई वार्तालाप चला सकते है। तो मै ग्राप के द्वारा पन्त जी से प्रनुरोध करूगा कि इस बारे में वह हाउस को बतायें ग्रौर चार सौ कर्मचारी एटामिक डिबीजन के जो हडताल पर है उन के बारे में वह मानवता की दृष्टि से कुछ विचार करे<sup>।</sup>

to a matter of Urgent Public

Importance

श्रो के ल सी ० पन्त : जैसा कि मैने पहले कहा था जहां तक मामले को सी० बी० ग्राई० की भेजने का प्रश्न है सरकार साहब के लापता होने के बारे में, उसमे केन्द्रीय सरकार तभी हस्तक्षेप कर सकती है या उस को तभी भेज सकती है जब राज्य सरकार उस के लिए कहे या उस के लिए कोई महायता मागे ...

श्री रबी राय . यह ग्राप के कर्मचारी है।

श्रो के ० सी ० पन्त . लेकिन राज्य सरकार श्राम तौर से हम से कहती है । लेकिन मैं पूछुंगा राज्य सरकार से । ग्रगर उन को सहायता की ग्रावश्यकता होगी तो हम जो भी सहायता वह मागेंगे देंगे चाहे वह सी० बी० स्राई० की हो या दूसरी हो ग्रौर हम महायता देने में कोई कसर नहीं रखेगे। आप ने कहा है तो हम उन से पूछ लेंगे कि उन को महायता की आवश्यकता है या नही है। जहा तक दूसरा प्रश्न है उसमें ग्राम बात यह है कि मान-नीय सदस्य ग्रकसर यह बान कहते है कि दिल्ली मे वहत ज्यादा भीड़-भाड़ हो गई है इसलिए यहां के दफ्तरो को दसरी जगहों में भेजना चाहिए। यह राय इस सदन मे भी कई बार व्यक्त की गई और दूसरे सदन में भी की गई ग्रीर ग्राप सब भी इस राय से सहमत होंगे . . .

श्री राजनारायण . हम तो सहमत नहीं हैं। श्री के ० सी ० पन्त स्त्राज नहीं है ...

श्री राजनारायण: मंतियों की भीड़ ज्यादा है।

श्री के लि परत: दपतरों की भीड़ भी काफी है। जब कभी म्राप कहेगे तब मैं म्रापको याद दिला दुंगा। उपसभापति जी, जहां तक इस प्रश्न का ताल्लुक हैं मैं बताना चाहता हूं कि मै एडिमिनिस्ट्रेटिव चार्ज में नहीं हं इस इिपार्टमेट के । मै तो केवल पार्लियामैन्टरी कामों को ज्यादा देखता हं प्राइम मिनिस्टर के इसलिए इसकी मुझे पूरी जानकारी नहीं है। ग्रगर मुझे जानकारी पूरी होती तो मै बड़ी ख़शी से म्रापको जानकारी दे देता।

MR. DEPUTY CHAIRMAN: Shii Niren | Ghosh.

श्री वीरेन्द्र कुमार सखलेचा (मध्य प्रदेश): मेरा एक प्वाइंट ग्राफ ग्राइंर है कि ग्राटोमिक एनर्जी से संवधित है यह कालिंग एटैन्शन तो क्यों नही प्राइम मिनिस्टर मौजूद है जिनके कि एडमिनिस्ट्रेटिव चार्ज में है। मत्री जी कह रहे है कि मुझे पूरी जानकारी नहीं है . . .

MR. DEPUTY CHAIRMAN: He has come prepared with the matter under notice. What he could have answered, he has answered. But he is expressing his inability because he is only responsible for the Parliamentary work.

SHRI K. C. PANT: This is not related to the question before the House. It is not part of the subject matter of the Calling Attention Motion. It was out of courtesy to Shri Rabi Ray that I said that if I had known it, I would have put it before the House. As a matter of courtesy to the House I said so. But I can only come prepared for the matter which is saised in the Calling Attention Notice.

श्री राजनारायण मेरा प्वाएट श्राफ ग्रार्डर है। मैं बड़े ग्रदब के साथ श्री के० सी० पत जी मे श्रापके हारा एक प्वाएंट ग्राफ ग्रार्डर की श्रनुमति लेना चाहूंगा। वह कहते है कि इस विषय से सबधिन नहीं हैं तो क्या उन्हीं कालिंग एटैन्शन के प्रश्नों का उत्तर देंगे जो उनके पास ग्रक्षर-ग्रक्षर लिखा रहेगा ग्रीर क्या उससे ग्रलग हम सवाल नहीं पूछ सकते ? यह यूरेनियम की चोरी से संबंधित सवाल है ग्रीर ग्रगर हमारी दृष्टि में यह है कि चूंकि दफ्तर यहां से ट्रामफर हो रहे है इसलिए चोरी हो रही है तो क्या हम इसको नहीं पूछ सकते ?

**श्री उपसभापति** : इसका उत्तर मैं दूंगा।

श्री राजनारायण: मेरा कहना यह है कि एक चीज जो रिलेवेन्ट है श्रीर इनके ड्राफ्ट्स नोट में लिखा हुश्रा है:

The headquarters of the Division has been shifted from New Delhi to Hyderabad.

श्रो के० सो० पन्त . किस ड्राफ्ट में है?

श्री राजनारायण 30 मार्च, 74, सी० के० जोसफ, डिप्टी सेकेटरी ने लिखा है:

Dear Shri Padmanabhan, With reference to your D.O. 151/74, Budget, dated . . .

Let me answer your Point of Order.

श्री उपसभापति देखिए, जो कालिंग एटैन्शन से कनैक्टेड सवाल है वह तो ठीक हैं लेकिन जो लेबर का मामला है वह सैपरेट मामला है। It is not directly connected, not even remotely connected. But you are trying to connect it. I can understand your anxiety in trying to connect it. . . .

श्री राजनारायण हम कोशिश नहीं कर रहे है, श्रीमन्। के० सी० पन्त ऐसे व्यक्ति को जिनको राष्ट्र-भक्ति से स्रोत-प्रोत होना चाहिए।

MR. DEPUTY CHAIRMAN: You cannot expect the Minister to accept your point of view.

श्री राजनारायण ...वे इस मवाल को टाले नहीं यह कह कर कि प्राइम मिनिस्टर से संबंधित है, मैं डाइरेक्ट्ली इममें सबिधित नहीं हूं। मुझे श्राश्चर्य है क्योंकि के० मी० पन्त को मैं जानता हूं, उनकी निष्टा में हमको शक नहीं क्योंकि वे कम्युनिस्ट तो हैं नहीं।

MR. DEPUTY CHAIRMAN: Yes, Mr. Wiren Ghosh.

SHRI SUBRAMANIAN SWAMY: Sir, on a point of order.

SHRI NIREN GHOSH (West Bengal): Mr. Swamy, if everybody gets up like this, how can I speak?

SHRI SUBRAMANIAN SWAMY: All right. I concede. You can proceed.

SHRI NIREN GHOSH: Sir, I would like to know from the honourable Minister whether uranium has been smuggled out of the country before, if not in this case now. Has it ever been taken out of the country? Has it ever taken place? This is my first question.

[Shri Niren Ghosh]

Secondly, Sir, do we share our own secrets with regard to uranium processing, etc. with the countries with which we have collaboration agreements and, if so, are they in the know of these secrets and which are those countries that are in the know of these secrets? Can it not be a fact that the CIA keeps a check on all sorts of things connected with uranium processing for the development of atomic energy in any part of the world and is working like the Mafia gang? Can it not be that they are also vitally interested since till some time before the CBI or whatever may be your agency, had a tie-up with the American agency, since there was the intelligence tie-up between New Delhi and Washington? I say this because the officers used to be sent there and perhaps it is being done now Now, the smuggling gang has been operating here for a pretty long time. How is it that it could not be checked so far? This is the moot question. How is it that it could not be checked even near the uranium deposits? As regards Dr. Sarkar, his wife does not say about the domestic trouble. But that is what you have given. She has not said that because of domestic trouble her husband has left any such statement. At least, Sir, Dr. Sarkar's wife should have known this fact and she has appealed to the Prime Minister who is in charge of the Atomic Energy Department to see that at least her husband is located and she suspects that he has fallen a victim to this smuggling gang. Now, I would like to ask you, Mr. Pant, whether, when you complete the inquiry on all those questions which you have not been able to cover here, you will come forward on your own to make a full statement before the Parlia-This is my question because we should also know the full facts. I do not know why the Office has been shifted to Hyderabad suddenly. The labour issue is another matter. But the question now is why the Department of Atomic Energy has been suddenly shifted from New Delhi to Hyderabad, not even near the uranium deposits. This is a thing which I fail to understand and this decision of the Government I fail to understand and such

decision do not help anybody. Therefore, I would request the Government to reconsider the whole question of shifting the HQs of this Department from New Delhi to Hyderabad.

SHRI K. C. PANT: Sir, on the question whether it has been smuggled out or not, what has been recovered on the 21st and 22nd April was not smuggled out and has been recovered only in the country and while the investigations are going on, I cannot say exactly what the intention of those persons was and I think we should await the results of the inquiry before coming to any conclusion on this matter. But I have tired to put it in the proper perspective so that the magnitude of the problem can be seen in proper light.

Now, so far as the question of the collaborators' handing over the secrets to us is concerned, those countries with whom we have collaboration arrangements are countries which give us the know-how and it is on the basis of that know-how that we set up our units and so, they do know the secrets of the plant that they supply to us, and the know-how they give us. I do not think there is any particular matter of concern in this. So far as intelligence tieup between India and U.S.A. is concerned, I am not aware of this. From the little knowledge I had in the Home Ministry, I am not aware of any such tie-up.

He said that the smuggling gang was not checked. First of all, I am not aware whether there is a smuggling gang. I am sure about the facts which I have placed here and if on further enquiry, something else comes up, I shall deal with the question at that time. My hon, friend has asked for a full statement after the enquiry is completed. I shall come to the House with full statement after the enquiry is completed so far as it is relevant to this question.

श्री नवल किशोर (उत्तर प्रदेश):श्रीमन्, पन्त जी ने कहा यह कि जब कल कार्लिग ग्रटन्शन नोटिस दिया गया तब उनको पता चला। उसके बाद उन्होंने इनफारमेशन इक ठी की श्रौर जो इकट्ठी हो सकी वह उन्होंने हनकां दे दी। मै यह जानना चाहता ह कि जब यह बाकया 21 स्रप्रैल का था तो पन्त जी की नालेज में कब ग्राया? क्या उस कालिंग ग्रहैन्शन नोटिस देने के बाद उनको पता चला कि इस तुरह का कोई वाकया उस क्षेत्र में हो गया है और उसके बाद उन्होंने उसकी लांच कराई ? मै, श्रीमन, उनसे इत्तिफाक करता ह कि कोई स्केयर पैदा करने की बात नहीं है लेकिन वे इस बात से इतिफाक करेगे कि ग्रगर स्मगलिंग युरेनियम का चीन भ्रौर पाकिस्तान के लिए हो तो वह म्केयर की ही बात नहीं है बल्कि कन्ट्री की सीक्योरिटी की बात भी है और यह खतरनाक भी है। उन्होंने ग्रपने जवाब में कहा कि ग्रभी यह एस्टेब्लिण नही हुग्रा है कि स्मर्गालग गेंग था या नहीं, वे यह भी नहीं कह मकते कि स्मर्गालग गैंग नही है । मै जानना चाहता हं कि क्या इससे पहले भी कोई शिकायत ग्रापके पास ऐसी म्राई कि पूरेनियम कन्मेन्ट्रेट या यूरेनियम पाउडर की कोई चोरी उस जगह पहले हुई या नहीं ? तीमरी बात उन्होने यह कही "श्राई०जी०पुलिस इज बीइग एप्रौच्ड" ग्रगर मैने उनके शब्दो को टीक मूना। मझे इससे बडा ताञ्जुब हुआ। उस इंजीनियर को गायब हुये 6 महीने हो गये। मैं जानना चाहता हूं कि श्रापकी तरफ से ब्राई० जी०पी०बिहार को कब एप्रोच किया गया कि वे उसका इनवेस्टोगेशन करें ? ग्राज एक बात साफ है कि उसकी वाइफ ने यह कहा है, ग्रखवारों मे ग्राया है कि चुकि एटामिक एन जी डिपार्टमेंट प्रधान मंत्री के सीधे कन्ट्रोल मे है, नियवण मे है, उसने इस बात की अपील की है कि वे इस स्मर्गालग गैंग को पकड़े और उसके हमवंड को टेम आउट कराने में मदद करे। उन्होने यह भी कहा है कि 24 तारीख़ को वह देखा गया था। मैं यह नहीं जानता क्या उसकी वाइफ ने अपील की है डाइरेक्टली प्राइम मिनिस्टर को। प्राइम मिनिस्टर की गैर-हाजिरी मे पन्नजी पालियामेंटरी मामलात भी देखते है। क्या वे इस बात की कोशिश करेगे कि ज्यादा जोर के साथ उसको टेम आउट करने की कोशिश की जाय?

श्री के० सी० पन्तः उपमभापित, जी, मुझे इस का पना एक-दो दिन पहले लगा था। लोक सभा में भी किसी ने इसका कालिग अटेशन नोटिस दिया था, लेकिन, जैसा मैने कहा, कल ही मुझे पता चला कि यहां सदन में कालिग अटेशन नोटिस आयगा। जैसा मैने कहा, जितनी जानकारी हो मकती थी, वह मैने दी। इस जानकारी में 16 RSS/74—4

कोई कमी इस स्टेज में मुझे नहीं लगती। यह जो नोटिस दिया गया इससे पहले इस बाकया का डल्म मुझे हो चुका था, शायद एक दिन पहले क्योंकि एडमिनिस्ट्रेटिव पेपर्स मेरे पास नहीं आते।

जो मैने कहा कि स्केयर नहीं करना चाहना ह, उमका मैं कुछ व्यौरा बताऊ। यूरेनियम कन्सेन्ट्रेट में ज्यादा यूरेनियम का परसंटेज होता है बमुकाबिल उसके जो जो पकड़ा गया। यूरेनियम कन्सेन्ट्रेट में से मेटल निकालते हैं, फिर उसके बाद फ्यूएल फेंब्रोकेट किया जाता है, फ्यूएल बनाने के बाद रिएक्टर के अन्दर रखते हैं, उसमें प्लूटोनियम बनाने हैं, उमको निकालने के बाद प्लूटोनियम मेटल बनाया जाता है। उसको प्रामेम करके इस लायक बनाया जाता है कि बाम्ब में इस्तेमाल करें। तो यह मारा थ्रांनेस करना पड़ना है। जो साढ़े पाच किलो ग्राम किसी चीज को पकड़ा गया है तो यह जरा मा पर्सपेक्टिव हैं। ऐसा लगता है कि इस पर्सपेक्टिव में बहुन छोटी सी क्वाटिटी है। वह इस तरह की चीज के लिये इस्तेमाल होने लायक नहीं लगता।

SHRI SUBRAMANIAN SWAMY: Sir, if five kgs. has been caught, how much has been uncaught; if 1 may use that expression?

श्री के ० सी० पन्त : If I knew that, it would be Caught. जो श्रापने कहा कि श्राई० जी० विहार को अप्रोच किया गया, श्राई० जी० विहार को कल भी अप्रोच किया गया। मैने यह कहा कि कल श्रीर आज में भी अप्रोच किया। श्राई० जी० विहार से हम परण्यू कर रहे है। यह मैने रवी राय से भी कहा कि उनसे पूछनाछ की जायगी। अगर वह चाहने है कि सी० वी० श्राई० को हम भेजे नो जरूर भेजेगे।

# MOTION FOR ELECTION TO THE COMMITTEE ON PUBLIC UNDERTAKINGS

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIMENTARY AFFAIRS AND IN THE MINISTRY OF